

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

TRANSFER PETITION (CIVIL.) NO(s). 1137 OF 2008

NANDITA BISWAS

Petitioner(s)

VERSUS

RAJ KUMAR BISWAS

Respondent(s)

(WITH OFFICE REPORT ON DEFAULT)

Date: 22/10/2010 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.M. LODHA
(IN CHAMBERS)

For Petitioner(s)

Mr. Chander Shekhar Ashri,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Now since the application for substituted service for publication of notice in daily newspapers, Punjab Kesari in Hindi and Tribune in English has been filed, the filing of formal application for condonation of delay is dispensed with.

Delay condoned.
The Registry may proceed further now.

(Neetu Khajuria)
Sr. P.A.

(S.S.R. Krishna)
Court Master